

11.87 hrs

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF MODERN BAKERIES (INDIA) LTD., NEW DELHI FOR 1975-76

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) Review by the Government on the working of the Modern Bakeries (India) Limited, New Delhi, for the year 1975-76.
- (2) Annual Report of the Modern Bakeries (India) Ltd., New Delhi for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-31/77].

REVIEW AND ANNUAL REPORTS OF HINDUSTAN HOUSING FACTORY LTD., NEW DELHI FOR 1975-76 AND NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD., NEW DELHI FOR 1975-76 WITH CERTAIN OTHER PAPERS IN RESPECT THEREOF UNDER COMPANIES ACT, 1956. NOTIFICATIONS UNDER TAMIL NADU TOWN AND COUNTRY PLANNING ACT, 1971 WITH A STATEMENTS, NOTIFICATIONS UNDER DELHI URBAN ART COMMISSION ACT, 1973, AUDIT REPORT ON ACCOUNTS OF CENTRAL BOARD FOR PREVENTION & CONTROL OF WATER POLLUTION FOR 1975-76, AND ANNUAL REPORT OF D.D.A. FOR 1975-76.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Annual Report of the Hindustan Housing Factory Limited, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) Review by the Government on the working of the Hindustan Housing Factory Limited, New Delhi, for year 1975-76.

[Placed in Library. See No. LT-32/77]

(iii) Annual Report of the National Building Construction Corporation Limited, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(iv) Review by the Government on the above report.

[Placed in Library. See No. LT-33/77]

(2) A copy each of the following papers (Hindi and English versions):

(i) Statement on the amendment of Capital Clause 'V' of the Memorandum of Association of the National Buildings Construction Corporation Limited, New Delhi.

(ii) Statement on the amendment of Article 5 of the Articles of Association of the National Buildings Construction Corporation Limited, New Delhi.

(iii) Explanatory Statement under section 173 of the Companies Act, 1956 giving details of amendments in items (i) and (ii) above.

[Placed in Library. See No. LT-34/77]